

**F. No. J-11017/22/2018-Judicial**  
**Government of India**  
**Ministry of Law and Justice**  
**Department of Legal Affairs**  
**(Judicial Section)**  
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Shastri Bhawan, New Delhi,  
Dated 8<sup>th</sup> March, 2019

**ORDER**

With reference to this Department's earlier Order No. J-11017/22/2018-Judicial dated 18.12.2018 regarding panel of counsel for various courts / tribunals in Delhi, the personal details viz. name etc. stand modified / corrected in respect of the following six panel counsel who figure in the aforesaid order dated 18.12.2018, as shown under column 'V' in the table below:

Sl. No.	Name of the Counsel (as per said order dated 18.12.2018) (S/Shri)	Name of court / tribunal and category of panel engaged for	Corresponding Serial No. in the said Order dated 18.12.2018	Name to be modified / corrected as (with some additional details)
I	II	III	IV	V
1.	Vanish Singh	High Court of Delhi As Senior Panel Counsel	181 (List 'B')	<b>AVNISH SINGH</b>  ( Enrl. No. UP/233/2006 & Mob: 8826437138)
2.	Nitesh Anand	Patiala House District Courts as Additional Central Govt. Counsel	41 (List 'J')	<b>NITESH ANAN</b>  (Enrl. No. D/86/2010 & Mob: 9013226679)
3.	Pushpinder Kumar	High Court of Delhi as Senior Panel Counsel	164 (List 'B')	<b>PUSHPINDER KUMAR YADAV</b>  (Enrl. No. D/1070/1991)
4.	Rahul Jain	High Court of Delhi as Government Pleader	57 (List 'C')	<b>RAJUL JAIN</b>  Enrl. No. D/2791/2013)

5.	i) Umeshwar	i) High Court of Delhi as Senior Panel Counsel	i) 180 (List 'B')	<b>UMESHWAR SRIVASTAVA</b>  (Enrl. No. D/384-A/1991)
	ii) U. Srivastava (Both names are of same person)	ii) CAT (PB), New Delhi as Senior Panel Counsel	ii) 33 (List 'D')	
6.	Aashtha Jain	High Court of Delhi as Senior Panel Counsel	18 (List 'B')	<b>AASTHA JAIN</b>  (Enrl. No. D/1376/2013)

2. Except the modifications / corrections as shown under column 'V' in the table above, rest of the contents of the aforesaid order dated 18.12.2018 remain same.

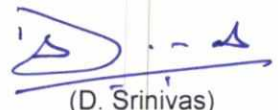
3. Hindi version of this order will follow.



(S. R. Mishra)  
Additional Secretary

**Copy for information to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Ms. Maninder Acharya, the Ld. ASGI, High Court of Delhi, C-390 LGF, Defence Colony, New Delhi-110024
3. The Registrar, High Court of Delhi.
4. The Registrar, CAT (PB), New Delhi.
5. The District Judge, Patiala House District Courts.
6. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
7. The Incharge, Litigation (CAT) Section, CAT (PB), New Delhi.
8. The Incharge, Litigation (Lower Court) Section, Tis Hazari Courts, Delhi.
9. The Pay & Accounts Officer, Department of Legal Affairs, New Delhi.
10. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
11. For uploading on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) for the information of all concerned.
12. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)  
Section Officer (Judicial)  
Tel.011-23384945  
Email: [judicial-dla@nic.in](mailto:judicial-dla@nic.in)